

Government servant has exposed himself to great personal hazard or displayed exemplary courage, commendable initiative, ingenuity or resource-fulness of an extraordinary character etc.

(b) The amount of reward paid in the last three years to informers and Government servants and the number of such recipients of reward are given in the table below:

<i>Informers</i>	<i>Year</i>	<i>Amount Paid</i>	<i>Number of informers</i>
1	2	3	4
	1987	3,82,84,349	1150
	1988	5,63,77,750	1290
	1989	9.59 66,268	1040
			<i>Number of Officers</i>
<i>Officers</i>	1987	4 49.63,679	33,762
	1988	6,01,04,793	1,24,176
	1989	6.77,44,867	33,652

(c) and (d). The matter is before the Supreme Court. Any changes would only be considered after receipt of the judgement of the Court

Ban for Creation of Posts

7508. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of FINANCE be pleased to state:

(a) whether the ban imposed in 1981 for creation of posts in Government Departments and Public Sector Undertakings is still in force;

(b) if so, the period for which the ban is likely to be continued; and

(c) whether there is any proposal under consideration of Government for lifting the ban and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No ban was imposed in 1981 for creation of posts in Government Departments and Public Sector Undertakings. In June, 1981, certain instructions were issued laying down the procedure for creation of various types of posts in the context of ban on creation of posts imposed earlier. In January, 1984, however, as a part of anti-inflationary measures, it was decided that except in the most exceptional circumstances, no new posts should be created. These instructions were extended to the Public Sector Undertakings.

(b) and (c). In regard to Public Sector Undertakings, further instructions were issued in October, 1985, in the matter of creation of posts, relaxing the instructions of January, 1984. In regard to Government Departments, subsequent to the instructions

of January, 1984, guide-lines have been laid down in the matter of creation of various types of posts. According to these guide-lines, all types of posts in Government Departments can now be created with the approval of the competent authorities prescribed for the purpose.

Tourist Facilities in Aurangabad

7509. SHRI MORESHWAR SAVE: Will the Minister of TOURISM be pleased to state:

(a) whether the tourist facilities in Aurangabad are adequate;

(b) whether Government have received complaints from the foreign tourists regarding the difficulties faced by them for visiting Aurangabad;

(c) whether Government have any plan to improve the tourist facilities at Aurangabad;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (e). The Government of Maharashtra, in order to meet the present need of the tourists have drawn up a plan to improve the tourist facilities. The salient details are given below:

- (1) Night Landing Facilities at Aurangabad Airport will be provided by National Airport Authority very soon.
- (2) National Airport Authority also has a plan for expansion of the existing Airport so that Air

Buses and bigger plans for charters can land at Aurangabad.

- (3) Indian Airlines have agreed to take up the matter of additional flights to Aurangabad connecting Bombay, Delhi and Goa to Aurangabad.
- (4) The Government of Maharashtra has already agreed to improve the Aurangabad—Ajanta—Ellora road route and other roads leading to the Caves on a priority basis.
- (5) Government of India have trained 10 batches of Tourist Guides and one more batch of 20 guides will be trained this year. This batch will include tourist guides with knowledge of Japanese language.
- (6) There is a separate plan to create a separate fleet of luxury buses/airconditioned buses to be run by the State Transport which will benefit the budget class of tourists.

[*Translation*]

Telecast of T.V. Serials on Lives and Works of Dr. Bhimrao Ambedkar Subhash Candra Bose and Swami Vivekanand

7510 SHRI SANTOSH KUMAR GANGWAR:
SHRI RATILAL KALIDAS VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any proposal to